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Title: Secretary-General reported the message that Rajya Sabha passed the Foreign Trade (Development and Regulation) Bill, 2010.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Foreign Trade (Development and Regulation) Bill, 2010 which has been passed by the Rajya Sabha at its sitting held on the 9th August, 2010."

2. Sir, I lay on the Table the Foreign Trade (Development and Regulation) Bill, 2010, as passed by Rajya Sabha on the 9th August, 2010.
